

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No.(IB)921 (MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2018

NAME OF THE PARTIES: JCC Infrastructure Pvt Ltd

Vs

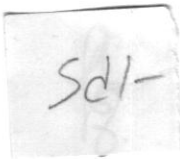
DBM Geotechnics & Constructions Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016.

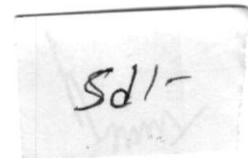
ORDER

10. **T.C.P. (IB)-921(MB)/2017**

The Petitioner Counsel as well as the Respondent Counsel present. List this matter on 31.8.2018, for filing withdrawal memo.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)